## GOVERNMENT OF INDIA SHIPPING, ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:2937 ANSWERED ON:13.12.2006 PUBLIC PRIVATE PARTNERSHIP APPRAISAL COMMITTEE Owaisi Shri Asaduddin

## Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Ministry has sought exemption from taking projects of the Public Private Partnership Appraisal Committee (PPPAC) in the Finance Ministry;
- (b) if so, the response of the Finance Ministry in this regard;
- (c) whether proposals sent to PPPAC take a long time leading to delay in private participation in the projects; and
- (d) if so, the steps taken or being taken by the Government for better coordination in order to have early clearance of projects for private participation?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

- (a) and (b) Ministry had sought exemption from Public Private Partnership Appraisal Committee (PPPAC) procedures for 12 subprojects for the development of 4/6 laning of National Highways under National Highways Development Project (NHDP) Phase II & IIIA on Build Operate and Transfer (BOT) basis. Government has granted exemption for these sub-projects.
- (c) and (d) The following time limit is prescribed in the PPPAC procedure for clearing the projects:-

Sl.No. Action Time Taken

- 1 `In principle` approval by PPPAC 3 weeks from the time of submission of the proposal by the Administrative Ministry.
- 2 Comments of Planning Commission, 4 weeks from the time of submission Department of Economic Affairs or of the final documents by any other Ministry/Department on the Administrative Ministry. the final documents forwarded by the Administrative Ministry.
- 3 Final approval by PPPAC. 3 weeks from the submission of the PPPAC Memo along with final documents by the Administrative Ministry.

PPPAC has already cleared 10 sub-projects under NHDP Phase IIIA.